IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI SPECIAL BENCH (COURT-I)

(IB)-73/PB/2017

In the matter of:

Anant Overseas (P) Ltd

.. PETITIONER

Vs.

Global Houseware Limited

.RESPONDENT

SECTION:

Under Section 9 of IBC, 2016

Order delivered on 22.11.2017

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

DEEPA KRISHAN Hon'ble Member (Technical)

For the Petitioner

: Mr. Pradeep Dahiya, Advocate

For the Respondent

. .

ORDER

Learned Counsel for the petitioner is present. Heard. Order reserved.

(DEEPA KRISHAN) MEMBER (TECHNICAL)

(R. VARADHARAJAN) MEMBER (JUDICIAL)

Surjit 22.11.2017